

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 16 of 2014

Dated: 25th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

D.P. Chirania **Appellant(s)**
Versus
Rajasthan Electricity Regulatory
Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra, Amicus Curiae
Counsel for the Respondent(s): Mr. R.K. Mehta
Mr. Elangbam for R.1
Mr. Bipin Gupta
Mr. S.K. Bansal for R.2 to R.4

ORDER

The learned counsel for the Respondent nos. 1, 2 & 4 seek some time to file the reply. Accordingly, they are directed to file the same on or before 10.04.2014 after serving copy on the other side.

Post the matter for hearing on **25.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/Kt